# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

# UNSTARRED QUESTION NO. 2057 TO BE ANSWERED ON DECEMBER 11, 2025 PMAY - U IN KARAULI-DHOLPUR

### NO. 2057. SHRI BHAJAN LAL JATAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned, constructed and occupied so far under Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Karauli and Dholpur districts;
- (b) the number of houses currently under construction along with the reasons for delay, if any; and
- (c) whether the Government proposes to provide additional allocation or a special package for the districts having higher rate of poverty and if so, the details thereof?

#### **ANSWER**

### THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme is implemented through four verticals. The implementation period of PMAY-U scheme, which was earlier up to 31.03.2022, has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Further, based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years.

PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at <a href="https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf">https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf</a>

Based on the project proposal submitted by States/Union Territories (UTs), a total of 122.06 lakh houses, including 10.43 lakh under PMAY-U 2.0, have been sanctioned under the scheme by the Ministry, so far. Out of which, 113.85 lakh houses have been grounded, 96.02 lakh are completed and 93.39 lakh are occupied by the eligible beneficiaries across the country as on 24.11.2025. A total of 5,997 houses in Karauli and 5,303 houses in Dholpur have been sanctioned under PMAY-U and PMAY-U 2.0, of which 3,741 and 5,222 have been grounded respectively. Out of total houses sanctioned, a total of 2,213 houses in Karauli and 4,150 in Dholpur districts have been completed and handed over to beneficiaries, so far.

Eligible citizens across the country are allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand with all details on the portal at <a href="https://pmay-urban.gov.in">https://pmay-urban.gov.in</a>. Validation and selection/scrutiny of beneficiary is done by States/UTs/Urban Local Bodies (ULBs) as per the eligibility criteria of the scheme guidelines.

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